CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

CP NO. 33/2004 IN OA NO. 2696/2003

This the 31st day of May, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J) HON'BLE SH. S.A.SINGH, MEMBER (A)

Head Constable Mukesh Kumar No.70/Cr. Q-3/2 Police Colony, Andrws Ganj, New Delhi-110049.

(By Advocate: Sh. S.K.Gupta proxy for Sh. S.K.Sinha)

Versus

- 1. Sh. N.Gopalaswamy,
 Secretary,
 Ministry of Home Affairs,
 North Block,
 New Delhi.
- 2. Sh. R.S.Gupta,
 Commissioner of Police, Delhi
 Delhi Police Headquarters,
 MSO Building, ITO,
 Delhi.
- 3. Sh. B.K.Mishra, Chairman (Staff Selection Commission), Government of India, CGO Complex, Lodhi Colony, New Delhi.
- 4. Sh. B.S.Baswan,
 Secretary,
 Ministry of Social Justice and Empowerment,
 Shastri Bhawan,
 New Delhi.
- 5. Sh. Arun Bhatnagar,
 Secretary,
 Department of Personnel & Training,
 Government of India,
 North Block, New Delhi.

(By Advocate: Sh. Q.F.Rehman proxy for Sh. S.M.Arif)

ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

In compliance to the directions given by this Tribunal, respondents have passed an order vide order dated 15.12.2003.

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However, applicant does not appear to be satisfied with it.

He seeks liberty to challenge the same and seeks permission to withdraw the CP. CP is dismissed as withdrawn with liberty.

(S.A.SINGH)

Member (A)

(KULDIP SINGH)
Member (J)

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